

capacities under the Ministry at present; and

(b) the nature of their employment?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): (a) and (b). A statement giving the required information is enclosed. [See Appendix VIII, annexure No. 84].

PROFIT INDEX

826. Shri K. P. Tripathi: Will the Minister of Finance be pleased to state the profit index compiled by Government for the years 1952, 1953, 1954 (first half) in respect of the following industries in India:—

- (i) Cotton textile,
- (ii) Jute,
- (iii) Cement,
- (iv) Paper,
- (v) Steel and Iron,
- (vi) Chemicals,
- (vii) Engineering,
- (viii) Tea,
- (ix) Coffee,
- (x) Rubber,
- (xi) Sugar,
- (xii) Managing agency houses,
- (xiii) Petroleum,
- (xiv) Banks, and
- (xv) Insurance Companies?

The Deputy Minister of Finance (Shri M. C. Shah): A statement containing the available information in respect of seven industries is laid on the Table. [See Appendix VIII, annexure No. 85]. Profit indices in respect of the other industries are not compiled at present.

TEACHING GERMAN LANGUAGE TO FOREIGNERS

827. Shri Sanganna: Will the Minister of Education be pleased to state:

(a) whether the Government of India have sent any students to Vienna to undergo a course from the 15th July to the 30th September, 1954,

held by the International Summer School for teaching German language;

(b) if so, the number and names of these students; and

(c) who will bear their expenses?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): (a) No, Sir.

(b) and (c). Do not arise.

CANTEEN STORES DEPARTMENT

828. Shri Kirolikar: Will the Minister of Defence be pleased to state:

(a) whether the receipts and expenditure of Canteen Stores Department, India are subject to Government audit;

(b) the amount of capital that has been invested in the said department by Government; and

(c) the number of employees working in this Department?

The Deputy Minister of Defence (Sardar Majithia): (a) Yes. The receipts and expenditure of the Canteen Stores Department (India) are subject to the local Test Audit by the Director of Audit, Defence Services. They are subject to detailed audit by a firm of Chartered Accountants appointed by the Board of Control, Canteen Services.

(b) Nil.

(c) 869 as per details below:—

Class III and above ...	415
Class IV on monthly rate ...	377
Class IV on daily rate ...	77.

INCOME-TAX ASSESSMENT

829. Shri K. C. Sodhia: Will the Minister of Finance be pleased to state:

(a) the total number of individual assesseees of income-tax having a salary income above Rs. 25,000 during 1953-54;

(b) the number among them who were Government employees; and

(c) the total collections of tax from these during the same year?